

Court of District And Sessions Judge, Patna

Proceeding Of Cases Listed On (E-Filing)

Dated 17.11.2021

Regular Bail Application				
SI. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
1.	2066/21	Gardanibagh 365/21	Raushan Kumar	1. Transferred To A.D.J – 26 th , Patna 2. Next Date – 18.11.2021
2.	2067/21	Ben 117/19	Vijay Ravidas	1. Transferred To A.D.J – 17 th , Patna 2. Next Date – 18.11.2021
3.	2068/21	Digha 350/21	Deepak Paswan	1. Transferred To A.D.J – 13 th , Patna 2. Next Date – 18.11.2021
4.	2069/21	Buddha Colony 299/21	Md. Raja	1. Transferred To A.D.J – 24 th , Patna 2. Next Date – 18.11.2021
5.	2070/21	Parsa Bazar 273/20	Satendra Kr.	1. Transferred To A.D.J – 25 th , Patna 2. Next Date – 18.11.2021
6.	2071/21	Parsa Bazar 360/21	Upendra Kumar	1. Transferred To A.D.J – 20 th , Patna 2. Next Date – 18.11.2021
7.	2072/21	Ramkrishna Nagar 510/21	Chhotu Kumar	1. Transferred To A.D.J – 11 th , Patna 2. Next Date – 18.11.2021
8.	2073/21	G.R.P Bakhtiyarpur (Barh) 28/21	Shashi Bhushan Singh	1. Transferred To A.D.J – 16 th , Patna 2. Next Date – 18.11.2021

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Dated 17.11.2021

Anticipatory Bail Application				
SI. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
1.	884/21	4355(c)19	Rupesh Kumar	1. Reminder For Cr. Antecedent 2. Next Date – 07.12.2021
2.	885/21	4355(c)19	Ram Sundar Ram	1. Reminder For Cr. Antecedent 2. Next Date – 07.12.2021
3.	1717/21	Mahila 144/20	Vikash Kumar	On Prayer Next Date – 29.11.2021
4.	1736/21	25124(c)14	Anuj Sharma	1. Reminder For Cr. Antecedent 2. Next Date – 09.12.2021
5.	3412/21	Parsa Bazar 169/20	Shanti Devi	1. No One Appeared 2. Reminder For Case Diary And Cr. Antecedent 3. Next Date – 07.12.2021
6.	4231/21	Rajiv Nagar 198/21	Dhananjay Kumar	1. Reminder For Cr. Antecedent 2. Next Date – 03.12.2021
7.	4726/21	Phulwarisharif 292/20	Md. Humayaun	On Prayer Next Date – 06.12.2021
8.	4745/21	Shastri Nagar 210/21	Ravi Ranjan Kumar	On Prayer Next Date – 03.12.2021
9.	4769/21	Shastri Nagar 210/11	Alok Kumar	On Prayer Next Date – 03.12.2021
10.	4812/21	Shastri Nagar 210/21	Nihal Sinha	On Prayer Next Date – 03.12.2021
11.	5491/21	Ramkrishna Nagar 296/21	Kesho Prasad	1. Ld. Counsel For The Petitioner Absent 2. Ld. Counsel For The Informant Present 3. Next Date – 24.11.2021
12.	5954/21	Punpun 405/17	Suraj Kumar	1. No One Appeared 2. Next Date – 25.11.2021
13.	5957/21	Punpun 405/17	Suraj Kumar	1. No One Appeared 2. Next Date – 25.11.2021
14.	5966/21	Punpun 405/17	Natuhuni Yadav	1. No One Appeared 2. Next Date – 25.11.2021
15.	6008/21	Pirbahore 30/20	Poonam Singh	1. Reminder For Cr. Antecedent 2. Next Date – 08.12.2021

16.	6197/21	3531(c)2013	Arvind Kr. Singh	1. Reminder For Cr. Antecedent 2. Next Date – 10.12.2021
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Anticipatory Bail Application				
Sl. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
17.	7036/21	Kadamkuan 326/21	Pratyush Kumar	1. Ld. Counsel For The Petitioner Absent 2. Ld. Counsel For The Informant Present 3. Reminder For Cr. Antecedent 4. Next Date – 29.11.2021
18.	7039/21	Buddha Colony 336/15	Niranjn Kr. Mayuriya	1. No One Appeared 2. Reminder For Cr. Antecedent 3. Next Date – 09.12.2021
19.	7070/21	Parsa Bazar 169/21	Arun Paswan	1. No One Appeared 2. Reminder For Cr. Antecedent 3. Next Date – 07.12.2021
20.	7087/21	Ramkrishna Nagar 454/21	Ranjeet Kr.	1. Reminder For Cr. Antecedent 2. Next Date – 14.12.2021
21.	7210/21	Patliputra 128/17	Manoj Kr. Dubey	1. No One Appeared 2. Reminder For Cr. Antecedent 3. Next Date – 09.12.2021
22.	7705/21	838(c)19	Fulmani Devi	1. Transferred To A.D.J – 3 rd , Barh 2. Next Date – 22.11.2021
23.	7706/21	Shahpur 402/21	Puja Devi	1. Transferred To A.D.J – 6 th , Danapur 2. Next Date – 22.11.2021
24.	7707/21	Alamganj 703/21	Soni Devi	1. Transferred To A.D.J – 3 rd , Patna City 2. Next Date – 22.11.2021
25.	7708/21	Alamganj 703/21	Manoj Kr.	1. Transferred To A.D.J – 3 rd , Patna City 2. Next Date – 22.11.2021
26.	7709/21	Maner 753/21	Kripa Nidhan Ray	1. Transferred To A.D.J – 2 nd , Danapur 2. Next Date – 22.11.2021
27.	7710/21	Khiri More 94/21	Mahesh Mistri	1. Transferred To A.D.J – 2 nd , Danapur 2. Next Date – 22.11.2021
28.	7712/21	Alamganj 592/21	Bikki	1. Transferred To A.D.J – 3 rd , Patna City 2. Next Date – 22.11.2021
29.	7713/21	Bihta 311/21	Krishna Mishra	1. Transferred To A.D.J – 6 th , Danapur 2. Next Date – 22.11.2021
30.	7714/21	Rajiv Nagar 371/21	Sambhu Lal Gupta	1. Case Diary And Cr. Antecedent Called 2. No Coercive Step Taken 3. Next Date – 13.12.2021

31.	7715/21	Ghoswari 109/21	Ram Balak Mahto	1. Transferred To A.D.J – 5th, Barh 2. Next Date – 22.11.2021
32.	7716/21	Mokama 327/21	Praduman Singh	1. Transferred To A.D.J – 3rd, Barh 2. Next Date – 22.11.2021

Court of District And Sessions Judge, Patna

Proceeding Of Cases Listed On (E-Filing)

Dated 17.11.2021

Anticipatory Bail Application				
SI. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
33.	7717/21	1065(c)20	Mukesh Kr.	1. Transferred To A.D.J – 9 th , Patna 2. Next Date – 18.11.2021
34.	7718/21	Gandhi Maidan 384/21	Dheeraj Kumar	1. Cr. Antecedent Called 2. Next Date – 04.12.2021
35.	7719/21	Bikram 165/21	Ashwini Verma	1. Transferred To A.D.J – 2 nd , Danapur 2. Next Date – 22.11.2021
36.	7720/21	Maner 788/21	Md. Shanu Jaseen	1. Transferred To A.D.J – 7 th , Danapur 2. Next Date – 22.11.2021
37.	7722/21	Kankarbagh 921/21	Suruchi Kumari	1. Transferred To A.D.J – 13 th , Patna 2. Next Date – 18.11.2021
38.	7724/21	Rajiv Nagar 176/16	Siyamani Devi	1. Transferred To A.D.J – 4 th , Patna 2. Next Date – 18.11.2021
39.	7725/21	Salimpur 95/21	Buddhan Mochi	1. Transferred To A.D.J – 3 rd , Barh 2. Next Date – 22.11.2021
40.	7727/21	Fatuhan 773/21	Kabir Kr. Verma	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A.D.J – 3 rd , Patna City 4. Next Date – 22.11.2021
41.	7728/21	Gardanibagh 89/21	Nisha Devi	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Next Date – 14.12.2021
42.	7729/21	Mahila 108/21	Ashish Munish	1. No One Appeared 2. Next Date – 24.11.2021
43.	7730/21	Jakkanpur 489/21	Umesh Sao	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Next Date – 14.12.2021
44.	7732/21	Sachivalaya 31/21	Nitish Kumar	1. Transferred To A.D.J – 25 th , Patna 2. Next Date – 18.11.2021

Court of District And Sessions Judge, Patna

Proceeding Of Cases Listed On (E-Filing)

Dated 17.11.2021

Cr. Revision			
Sl. No.	Case Number	Name of Party	Remarks
1.	263/21	Ms. Palladium Infrastructure and Project Ltd. Through Kulkarni Aditya As Accounts Executive	On Prayer Next Date – 18.11.2021
2.	264/21	E. Sudhir Reddy	On Prayer Next Date – 18.11.2021
3.	198/20		1. No One Appeared 2. Next Date – 02.12.2021
4.	47/21		1. No One Appeared 2. Next Date – 29.11.2021
5.	176/21		1. Admitted 2. Transferred To A.D.J – 13 th , Patna 3. Next Date – 23.11.2021
6.	238/21		1. No One Appeared 2. Next Date – 04.12.2021
7.	241/21		1. No One Appeared 2. Next Date – 04.12.2021
8.	249/21		1. No One Appeared 2. Next Date – 29.11.2021
9.	256/21		1. Heard And Posted For Order 2. Next Date – 23.11.2021

Cr. Miscellaneous			
Sl. No.	Case Number	Name of Party	Remarks
1.	Tr. - 97/20		1. No One Appeared 2. Next Date – 26.11.2021
2.	Tr. - 11/21		1. No One Appeared 2. Next Date – 29.11.2021
3.	Misc. - 143/21		1. No One Appeared 2. Next Date – 24.11.2021

Court of District And Sessions Judge, Patna

Proceeding Of Cases Listed On

(Prior To Lockdown)

Dated 17.11.2021

Hearing On Admission

SI No.	Case No.	Remarks
1.	Cr. Appeal – 63/19	1. No One Appeared 2. Next Date – 17.12.2021
2.	Cr. Revision – 151/20	1. No One Appeared 2. Next Date – 06.12.2021
3.	Cr. Misc.(BC) - 45/17	1. No One Appeared 2. Next Date – 10.12.2021
4.	Cr. Misc.(BC) - 182/17	1. Ld. Counsel For The Petitioner Absent 2. Ld. Counsel For The O.P Present 3. Next Date – 01.12.2021
5.	Cr. Misc.(BC) - 183/17	1. Ld. Counsel For The Petitioner Absent 2. Ld. Counsel For The O.P Present 3. Next Date – 01.12.2021

Hearing

SI No.	Case No.	Remarks
1.	Cr. Appeal – 22/21	1. No One Appeared 2. Next Date – 01.12.2021
2.	Cr. Revision – 84/21	On Prayer Next Date – 26.11.2021
3.	Cr. Revision – 200/21	On Prayer Next Date – 01.12.2021
4.	Cr. Misc.(BC) - 06/20	1. No One Appeared 2. Next Date – 14.12.2021

Spl. (P.M.L.A)

SI No.	Case No.		Remarks
1	03/20	Anticipatory Bail Application Of :- 1. Poonam Kri.	Next Date – 01.12.2021

Sessions Trial

SI No.	Case No.	Stage	Remarks
1.	477/19	Evidence	1. No One Appeared 2. Next Date – 14.12.2021
2.	625/19	Evidence	1. No One Appeared 2. Next Date – 14.12.2021

3.	109/20	Appearance	1. No One Appeared 2. Next Date – 14.12.2021
4.	628/19	Charge	1. No One Appeared 2. Next Date – 01.12.2021